

(a) whether the Government are aware that drug-trafficking is going on in slums of Delhi; and

(b) if so, the steps being taken to check it?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): (a) Yes, Sir.

(b) Government have taken various legislative, administrative and preventive measures to counter the drug trafficking situation in the country. The Narcotice Drugs and Psychotropic Substances Act, 1985 has been enacted to eradicate this social evil. habitual drug peddlers are booked under this Act. Continuous watch is maintained on drug peddlars. Public is also educated through the media, posters and hoardings, slides in cinemas, staging of anti-drug short plays. De-addiction camp are organised to increase awariness among the people.

[English]

Shortfall in Sugarcane Production

4734. SHRI UTTAMRAO DEORAO PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the production of Sugarcane in Maharashtra is likely to fall due to prevailing drought conditions in Maharashtra;

(b) if so, the estimated shortfall; and

(c) the steps taken to tackle the situation?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY

RAMACHANDRAN): (a) According to the available reports from the State, the production of Sugarcane in Maharashtra during 1991-92 is likely to be higher than the targeted level of production of 327.5 lakh tonnes.

(b) and (c). Question do not arise.

[Translation]

Export of Groundnut Seeds

4735. SHRI DILEEPBHAI SANGHANI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to export groundnut seeds;

(b) if so, the details thereof; and

(c) the quantity of groundnut seeds proposed to be exported during 1992-93 country-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir. Groundnut seeds are on the Banned List for export under the present Import and Export Policy, 1990-1993. government does not [purpose any such exports.

(b) and (c). do not arise.

[English]

Import of Tractors and Agriculture Machinerles

4736. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to import tractors with less than 10. H.P. and other agricultural implements/machinery against the export of rice, cereals, cotton etc.;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMCHANDRAN): (a) No, Sir

(b) and (c). In view of reply to part (a), the questions do not arise.

Fish Farmers Development Agencies

4737. SHRI M.V.V.S. MURTHY: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of Fish Development Agencies operating in Andhra Pradesh with their locations; and

(b) the funds released for development of agriculture in Andhra Pradesh during 1991-92?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Twenty two Fish Farmers' Development Agencies (FFDAs) have been sanctioned in Andhra Pradesh. The locations of these FFDAs are, Srikakulam, Vijayanagaram, Visakhapatnam, Kakinada, Eluru, Machilipatnam, Guntur, Ongole, Nellore, cuddapah, Kurnool, Anantapur, Chittoor, Khammam, Karinagar, Warangal, Nirmal, Nizamabad, Nalgonda, Mehboobnagar, Rangareddy and Sangareddy.

(b) An amount of Rupees Twenty two lakh, as Central assistance, has been released to Andhra Pradesh for development of freshwater aqua culture under FFDA Scheme during 1991-92.

Price Equalisation Policy for Natural Gas

4738. SHRIDHARMANNA MONDAYYA SADUL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government of Maharashtra and Gujarat have opposed the price equalization policy for natural gas;

(b) if so, the details thereof and the reasons therefor; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c). Governments of Maharashtra and Gujarat have represented about the pricing of natural gas. All issues have been taken into consideration by the Government of India while taking a decision in this regard.

[Translation]

DMS Booths

4739. SHRI PHOOLCHAND VERMA: SHRI B.L. SHARMA PREM:

Will the Minister of AGRICULTURE be pleased to state:

(a) the details of new milk booths opened in Trans-Yamuna area during the last one year by the Delhi Milk Scheme; and

(b) the criteria followed in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) Delhi Milk Scheme (DMS) has opened two new milk booths in Trans-Yamuna Area during the last one year which are:-